

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 104
New IA-4186/2023
In
IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt. Ltd.

.... Petitioner/Applicant

Vs.

M/s. Radiant Castings Pvt. Ltd.

.... Respondent

Order under Section 7 of the IBC, 2016.

Order delivered on 16.08.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Yes Bank : Mr. Anand Shankar Jha, Mr. Sachin Mintri Advs.
For the RP : Mr. Adarsh Tripathi and Mr. Ajitesh Garg Advs.

ORDER

New IA-4186/2023

This application has been filed for early hearing.

The main matter is coming up for hearing **on 18.08.2023**. So, no order is required to be passed in this Application.

IA **disposed of**.

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)